

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **20.11.2024** (WEDNESDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	TA (AT) No. 275/2021 (CA (AT) No. 54/2020 IA No. 869/2020)	AI-Sami Agro Products Pvt. Ltd. & 6 Ors. Vs Mrs. DuanHongli & Anr.	Mr. Aaditya A Pande	M/s Hussein & Co- R1 R2
2.	Comp App (AT) (CH) (Ins) No. 287/2024 IA No. 754 & 755/2024	Dr Aveena Gudapati Vs Krishna Mohan Meenavalli, Managing Director M/s. String Metaverse Ltd & 2 Ors.	Mr. BSV Prakash Kumar	
3.	Comp App (AT) (CH) (Ins) No. 280/2024 IA No. 740/2024	Dr. Aveena Gudapati Vs Katepalli Venkateshawara Rao & 2 Ors.	Mr. BSV Praskah Kumar	
4.	TA No. 91/2021 (Comp App (AT) (Ins) No. 314/2020) IA No. 436/2021	Maple Tree Leather Goods Pvt Ltd Vs Savan Godiawala & 7 Ors.	Mr. Pankaj Jain	Ms. Moulshree- R1 Mr. Sanyat Lodha Mr. Anant Merathia- R8
		WITH		
5.	Comp App (AT) (CH) (Ins) No 329/2022 IA No. 706 & 707/2022	Maple Tree Leather Goods Pvt. Ltd Vs Shivadutt Bannanje & 2 Ors	Mr. Ashok Kumar Jain	Ms. Lekha Chandrasekhar- R1 Mr. Chetan Chandrashekar- R2 & R3

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (CH) (Ins) No. 414/2024 For Stay IA No. 1132/2024	VK Abdul Rahim Vs CA Jasin Jose & 2 Ors.	Mr. Babu Karukapadath	

7.	Comp App (AT) (CH) (Ins) No. 415/2024 For Stay IA No. 1133/2024	State Bank of India Stressed Asset Recovery Branch Vs Chandramouli Ramasubramaniam, Liquidator of Effimax Engineers Pvt. Ltd.	Mr. ML Ganesh	
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For Defects/Rectification

S.No.	e-filing No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	9805118/00895/2021	Ebenazar Inbaraj Vs Deloitte Haskins & Sells		
9.	9805129/00666/2021	PPS Enviro Power Private Limited & Anr.		
10.	9805130/00408/2021	Oyster Medisafe Private Limited Vs Sridhar Vasireddy & Ors.		
11.	9805111/00535/2021	Artur Vladimirovich Nikitin Vs Pegasus Assets reconstruction Pvt Ltd		
12.	9805118/00619/2021	Manmohan Singh Jain Vs State Bank of India & Anr.		
13.	9805118/00557/2021	R.Arumugaswamy Vs Ashok Velamur Sheshadri		
14.	9805118/00556/2021	R.Arumugaswamy Vs Ashok Velamur Sheshadri & Anr		
15.	9805118/02072/2021	Remibai Jeppiar Vs Indian Bank		
16.	9805130/00808/2021	Amaravathi Textiles Pvt. Ltd. Vs VBC Industries Limited & Ors.		

17.	9805118/00595/2021	The Wesman Engineering Company Private Limited Vs Ramkrishnan Sadasivan		
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For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18.	IA No. 913/2024 (To Recall) in Comp App (AT) (CH) (Ins) No. 419/2022 Leave to file IA No. 947/2024	ISPT LLC Vs Indo Shell Mould Ltd. & Anr.	Mr. Vikram Veerasamy	Mr. Pranav V Shankar- R1
19.	IA No. 921 & 1135/2024 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 211/2024 For Stay IA No. 572/2024 Contempt Case No. 5/2024 For Directions IA No. 1050/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & 2 Ors. WITH	Mr. Allwin Godwin	Ms. R Moneshaa R1, R3 Ms. Anuradha Bisani R2
20.	IA No. 1117 & 1118/2024 (For Directions) in Comp App (AT) (CH) (Ins) No. 232/2024 For Direction IA No. 618, 623,919, 997 & 1023/2024	KRS Erectors Pvt. Ltd. & Anr. Vs IDBI Bank Ltd. & Anr. WITH	Mr. B Ravikiran Singh Ms. R Moneshaa	Mr. Allwin Godwin-R1 Ms. Anuradha Bisani R2/Liquidator
21.	IA No.1136/2024 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 251/2024 For Stay IA No. 676/2024 For Condone Delay IA No. 1001/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & Anr	Mr. Allwin Godwin	Ms. R Moneshaa- R1 Ms. Anuradha Bisani- R2

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22.	IA No. 654/2024 (For Additional docs.) in Comp App (AT) (CH) (Ins) No.247/2024 For Stay IA No. 655/2024 To dispense with IA No. 652/2024	Ashok Chattaraj Vs Vistra ITCL (India) Limited & Anr. WITH	Ms. Priyadarshini Natarajan	Mr. Abhijit Atur R1

23.	IA No. 668/2024 (For Additional docs) in Comp App (AT) (CH) (Ins) No. 249/2024 For Stay IA No. 666/2024 To dispense with IA No. 669/2024	M.R. Amalnathan Vs Vistra ITCL (India) Ltd. & Anr.	Ms. Priyadarshini Natarajan	Mr. Abhijit Atur R1
24.	IA No. 1044/2024 (For Clarification) in Comp App (AT) (CH) (Ins) No. 188/2023 For Directions IA No.605/2023 For Exemption IA No. 606 & 607/2023 To Adv. Hg. IA No.594/2024	Sukakumar Puvi Kumar, Suspended Director of Kavi Protein and Feed Pvt. Ltd. Vs Pavitra Vyas, RP of Kavi Protein and Feed Pvt. Ltd. & 2 Ors.	Ms. Kinjal Goyal	Mr. Raghuram Cadambi- R1 Mr.S Karunamoorthy R2 Mr. Ramaswamy Meyyappan - R3
25.	IA No. 903/2024 (For Condone Delay) & IA No. 906/2024 (For Additional docs.) in Comp App (AT) (CH) No. 64/2024 For Stay IA No. 905/2024 For Direction IA No. 904/2024	Gireesh Kumar Sanghi Vs Sanghi Cements Ltd & Anr.	Mr. Yogesh Jagia	
26.	IA No. 1051/2024 (For Exemption) in Comp App (AT) (CH) (Ins) No. 387/2024 For Stay IA No. 1053/2024	Nimmagadda Surya Pradeep Bio-Tech Pvt. Ltd.& Ors. Vs Kamineni Steels & Power India Pvt. Ltd. & Anr. WITH	Mr. Anjani Kumar Mishra	
27.	Comp App (AT) (CH) (Ins) No. 187/2022 For Interim Relief IA No.432/2022 For Directions IA No.435/2022 For Stay IA No.433/2022 For Exemption IA No.434/2022	Nimmagadda Surya Pradeep Bio Tech Pvt Ltd Vs Kamineni Steel & Power India Pvt. Ltd & Anr.	Mr. P Raj Kumar Jhabakh Ms. Preeti Mohan	Mr.Sivarama Krishnan Mr. Abhishek Anand R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28.	Comp App (AT) (CH) No. 112/2023 For Interim Relief IA No. 1387/2023	Gireesh Kumar Sanghi Vs S.K.K. Zippers &10 Ors WITH	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8

29.	Comp App (AT) (CH) No. 118/2023 For Interim Relief IA No. 1453/2023	Mr. Gireesh Sanghi Vs Sanghi Poly Zips Pvt. Ltd. & 10 Ors WITH	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8
30.	Comp App (AT) (CH) No. 119/2023 Interim relief IA No. 1454/2023	Mr. Gireesh Sanghi Vs Sanghi Filaments Pvt. Ltd & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8
31.	Comp App (AT) (CH) No. 02/2024 For Interim Relief IA No. 50/2024	Gireesh Sanghi Vs Fancy Zippers Pvt. Ltd. & 10 Ors.	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8
32.	Comp App (AT) (CH) No. 58/2024 For Direction IA No.865/2024	Gireesh Sanghi Vs Balaji Zippers Pvt Ltd & 10 Ors. WITH	Mr. Yogesh Jagia	Ms. Kopal Sharraf R6- R8
33.	Comp App (AT) (CH) No. 59/2024 For Direction IA No. 868/2024	Gireesh Sanghi Vs Maruthi Fasteners Pvt. Ltd. & 10 Ors.	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Ms. Kopal Sharraf R6- R8
34.	Comp App (AT) (CH) (Ins) No. 154/2024 For Stay IA No. 408/2024 For Exemption IA No. 410/2024	Yarlagadda Padmavathi Vs State Bank of India & Anr. WITH	Mr. Kumar Anurag Singh	Mr. Pranava Charan- R1
35.	Comp App (AT) (CH) (Ins) No. 155/2024 For Stay IA No. 413/2024 For Exemption IA No. 411/2024	Yarlagadda Padmavathi Vs State Bank of India & Anr. WITH	Mr. Kumar Anurag Singh	Mr. Pranava Charan- R1
36.	Comp App (AT) (CH) (Ins) No. 156/2024 For Stay IA No. 417/2024 For Exemption IA No. 415 & 416/2024	Yarlagadda Madhu Mohan Vs State Bank of India & Anr	Mr. Kumar Anurag Singh	Mr. Pranava Charan- R1
37.	Comp App (AT) (CH) (Ins) No. 217/2024	Karthik Rukmini Energy Limited Vs Deepak Maini, Liquidator, Ind Bharat Thermal Power Ltd. & Anr. WITH	Mr. T Ravichandran	Mr. Shashank Agarwal- R1

38.	Comp App (AT) (CH) (Ins) No. 218/2024 For Stay IA No.583/2024	Karthik Rukmini Energy Limited Vs Deepak Maini, Liquidator, Ind Bharat Thermal Power Ltd.	Mr. T Ravichandran	Mr. Shashank Agarwal
39.	Comp App (AT) (CH) (Ins) No. 250/2024	Imperial Coastal Infra rep by K Subba Raju, Managing Partner Vs Liquidator, IVRCL Ltd (Under Liquidation) & 3 Ors.	Mr. CVK Reddy	Mr. Nithyavendhan K- R1 R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
40.	TA (AT) No. 256/2021 (CA (AT) (Ins) No. 28/2021 For Stay IA No. 70/2021)	The Kerala State Pollution Control Board & Anr. Vs Merchem Ltd. & 23 Ors.	Ms. Rema Smrithi VK	Mr. Aditya Verma R1
41.	Comp App (AT) (CH) No.51/2022 For Stay IA No. 578/2022 For Direction IA No. 934/2023	Uma Packaging and Anr. Vs Tirumalathirupati Constructions India Pvt Ltd and 8 Ors.	Mr.Y Suryanarayana	Mr. K Manivannan R2
42.	Comp App (AT) (CH) No. 61/2022 For Stay IA No. 690/2022	Rajeev Satpal Lakhanpal & Anr. Vs Taashee Linux Services Pvt Ltd & 3 Ors. WITH	Mr. M Sameer Hussain	Mr. TVS Kumar R1
43.	Comp App (AT) (CH) No. 64/2022 For Stay IA No 692 & 693/2022	Rajeev Satpal Lakhanpal & Anr. Vs Taashee Linux Services Pvt Ltd & Anr. WITH	Mr. M Sameer Hussain	Mr. TVS Kumar R1
44.	Comp App (AT) (CH) No. 109/2022 For Stay IA No.956/2022	Rajeev Satpal Lakhanpal & Anr. Vs Taashee Linux Services Pvt Ltd & 2 Ors. WITH	Mr. M Sameer Hussain	Mr. TVS Kumar R1
45.	Comp App (AT) (CH) No. 73/2023	Rajeev Satpal Lakhanpal Vs Taashee Linux Services Pvt. Ltd.	Mr. M Sameer Hussain	Mr. T.V.S. Kumar

46.	Comp App (AT) (CH) (Ins) No. 108/2022 For Stay IA No. 243/2022 To Dispense with IA No. 244/2022 Leave to file IA No. 245/2022	Telangana State Southern Power Distribution Co Ltd Hyderabad Vs T. Sathisan, RP of Splendid Metal Products Ltd & 2 Ors. WITH	Mr. Adithya Reddy	Mr.T Ravichandran R1 Ms. Aakanksha Nehra R2 R3
47.	Comp App (AT) (CH) (Ins) No. 127/2022 Leave to file IA No. 299/2022 For Exemption IA No. 298/2022	Employees Provident Fund Organisation Vs T. Sathisan, RP of Splendid Metal Products Ltd & 2 Ors.	Mr.MS Viswanathan	Mr.T Ravichandran R1 Ms. Aakanksha Nehra R2 R3
48.	Comp App (AT) (CH) (Ins) No. 75/2023 For Stay IA No. 270/2023	George Varkey Liquidator, Propyl Packaging Ltd. Vs Regional Provident Fund Commissioner II Employees Provident Fund Organization	Mr. Jerin Sojan James	Mr. R Vishnu
49.	Comp App (AT) (CH) (Ins) No. 134/2023 To Adv. Hg. IA No. 449/2023 For Stay IA No. 446 & 447/2023 For Directions IA No. 448/2023, 161, 999 & 1134/2024 For Exemption IA No. 450/2023 To implead IA No. 889/2023	Sathya Moorthy Sai Prasad, Suspended Director of Ozone Projects Pvt. Ltd. Vs Shapoorji Pallonji and Company Pvt. Ltd. & Anr. WITH	Mr. Chandramouli Prabhakar	Ms. Anusha Peri R1 Ms. Elamathi- R2
50.	Comp App (AT) (CH) (Ins) No. 197/2023 For Additional docs. IA No. 1087/2024	Kunnel Engineers & Contractors Pvt. Ltd. Vs Ozone Projects Pvt. Ltd.	Mr. Jerin Asher Sojan	Mr. SK Harinarayanan
51.	Comp App (AT) (CH) (Ins) No. 173/2023 To dispense with IA No.557/2023 For Stay IA No.556/2023	Sunbeam Structurals Pvt. Ltd. Vs Sachin Srinivasa Bhattad, RP of G K Industrial Park Pvt. Ltd. & 3 Ors. WITH	Mr. Jayanth Viswanathan, PCS	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 Mr. Anirudh Krishnan- R4
52.	Comp App (AT) (CH) (Ins) No. 174/2023 For Stay IA No.558/2023 For Exemption IA No.559/2023	KG Muralidharan Vs Sachin Shrinivasa Bhattad, RP of G K Industrial Park Pvt. Ltd. & 3 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 Mr. Anirudh Krishnan- R4

53.	Comp App (AT) (CH) (Ins) No. 175/2023 For Stay IA No.567/2023 For Exemption IA No.566/2023 For Additional docs. IA No.565/2023	Sachin Srinivas Bhattad, Erstwhile RP, G K Industrial Park Pvt. Ltd. Vs Edelweiss Asset Reconstruction Company Ltd & 2 Ors. WITH	Mr. Raj Kumar Jhabakh	Mr. Bhagavath Krishnan- R1 Ms. Elamathi- R2 Mr. Anirudh Krishnan- R3
54.	Comp App (AT) (CH) (Ins) No. 211/2023 For Exemption IA No.701/2023	Premier Chennai Properties Limited Vs Sachin Shrinivasa Bhattad & Anr. WITH	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1
55.	Comp App (AT) (CH) (Ins) No. 263/2023 For Exemption IA No.824/2023	Premier Chennai Properties Limited Vs Sachin Srinivasa Bhattad, RP & 2 Ors	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3
56.	Comp App (AT) (CH) (Ins) No. 157/2023 For Stay IA No. 522/2023	Future Ventures Pvt. Ltd. (Erst. Paptrade India Private Limited) Vs Prathap Pillai, RP of Tenny Jose Ltd.	Mr. Pradeep Joy	Mr. Hari Kumar G Nair
57.	Comp App (AT) (CH) (Ins) No. 408/2023 For Stay IA No. 1247/2023	The Regional Provident Fund Commissioner-II Vs Excel Glass Ltd. & Anr.	Mr. R Vishnu	Mr. Hari Kumar G Nair- R2
58.	Comp App (AT) (CH) (Ins) No. 66/2024	Employees Provident Fund Organisation Rep by Regional Provident Fund Commssioner Vs N Kumar, Liquidator of Brilliant IT Enabling Services Pvt. Ltd.	Mr.MS Viswanathan	Ms. H Krithika

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - (a) **Item No.** (b) **Name** (c) **Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500),
or through email on **e-mail ID:** vnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. **Notice Board**
2. **Website:** www.nclat.nic.in